

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s BHATTAD BROTHERS REALTY PRIVATE LIMITED

Sr. No	Particulars	Details
1	Name of corporate debtor	Bhattad Brothers Realty Private Limited
2	Date of incorporation of corporate debtor	09/12/2010
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Mumbai) under the Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45202MH2010PTC210848
5	Address of the registered office and principal office (if any) of corporate debtor	104 Bajaj Bhavan, Nariman Point, Mumbai: 400021
6	Date of closure of Insolvency Resolution Process.	December 16, 2022
7	Liquidation commencement date of corporate debtor	December 16, 2022
8	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Raj Kumar Dad Reg No: IBBI/IPA-001/IPP00537/ 2017-18/10962
9	Address and e-mail of the liquidator, as registered with the Board	Address 302 L Wing, Shree Sankeshwar Nagar Society, SV Road Ashok Van Dahisar East, Mumbai City, Maharashtra: 400068 Email Id: rajkdad@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: 410, Blue Rose Industrial Estate, Next to Western Edge Building, Western Express Highway, Borivali East, Mumbai:400066 Email Id: bhattadbrothers.cirp@gmail.com
11	Last date for submission of claims	January 15, 2023

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the **M/s Bhattad Brothers Realty Private Limited** on **December 16, 2022**.

The stakeholders of **M/s Bhattad Brothers Realty Private Limited** are hereby called upon to submit their claims with proof on or before **January 15, 2023**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Mr. Raj Kumar Dad
Liquidator of Bhattad Brothers Realty Private Limited
Reg No: IBBI/IPA-001/IPP00537/2017-18/10962
AFA No. AA1/10962/02/171123/104819
valid till: November 17, 2023

Date: **December 19, 2022**
Place: **Mumbai**